

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1180
ANSWERED ON:09.12.2003
DISPROPORTIONATE ASSETS
RAGHUNATH JHA

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

to the answer given to USQ No. 3387 dated 11-12-2002 regarding cases of disproportionate assets and state:

- (a) Whether the information has since been collected;
- (b) if so, the details thereof; and
- (c) the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

(a)(b)&(c): The exercise of collection of information has not been completed so far and after collection, the requisite information will be laid on the table of the House.